

COURT – I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 2nd April, 2012

**O.P. No. 1 of 2012 &
IA No. 38 of 2012**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**BSES Rajdhani Power Ltd. ...Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Petitioner(s) : Mr. Amit Kapur, Mr. Anupam Varma,
Mr. Vishal Anand, Ms. Deepeika Kalia &
Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. Ravi S.S. Chauhan
Mr. K.M. Varma, JD (Law),
Mrs. Rinku Gautam, J.D. (Tariff) for R.1

Mr. Jayant Nath, Sr. Adv. with
Mr. Vivek Narayan Sharma for R.13

Ms. Swapna Seshdari for NTPC, Powergrid,
THDC, IPGCL & IPCL

Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12

**O.P. No. 2 of 2012 &
IA No. 39 of 2012**

**BSES Yamuna Power Ltd. ...Petitioner (s)
Versus
Delhi Electricity Regulatory Commission & Ors.Respondent(s)**

Counsel for the Petitioner(s) : Mr. Amit Kapur, Mr. Anupam Varma,
Mr. Vishal Anand, Ms. Deepeika Kalia &
Mr. Nikhil Sharma

Counsel for the Respondent(s): Mr. Ravi S.S. Chauhan
Mr. K.M. Varma, JD (Law),
Mrs. Rinku Gautam, J.D. (Tariff) for R.1

Mr. Jayant Nath, Sr. Adv. with
Mr. Vivek Narayan Sharma for R.13

Ms. Swapna Seshdari for NTPC, Powergrid,
THDC, IPGCL &IPCL

Mr. Swetaketu Mishra & Mr. Ritin Rai for R.12

ORDER

We have heard the learned counsel for the Petitioner.

Post the matters for further hearing on **09.04.2012.**

(Rakesh Nath)
Technical Member

Ts/vs

(Justice M. Karpaga Vinayagam)
Chairperson